**NATIONAL COMPANY LAW TRIBUNAL**
**COURT-I, MUMBAI BENCH**

**Item No. 4**
**IVN.P/5/2023 IN CP/3638(MB)2018**

CORAM:

**MS. ANU JAGMOHAN SINGH** **SH. H. V. SUBBA RAO**
**HON'BLE MEMBER (TECHNICAL)** **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.06.2023.**

NAME OF THE PARTIES: **UNION OF INDIA**
**VS**
**INFRASTRUCTURE LEASING AND FINANCIAL SERVICES LTD. & ORS.**

Section 7 & Rule 11 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Mr. Amir Arsiwala, Ld. Counsel for the Applicant, Mr. Zal Andhyarujina, Ld. Sr. Advocate for the Respondent and the Ld. Counsel for the IL & FS are present. List this matter on Board on 10.08.2023, for further consideration and hearing, at the request of the Parties.

***SD/-*** ***SD/-***
**ANU JAGMOHAN SINGH** **H. V. SUBBA RAO**
**MEMBER (TECHNICAL)** **MEMBER (JUDICIAL)**

Vedant